

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.05.2024

ORDER NO. 69 of 2024

Hon'ble President is pleased to order additional sitting for
CESTAT, Kolkata on 02.07.2024 as follows:-

DATE	CORAM	WORKS ASSIGNED
On 02.07.2024 and on subsequent days, if adjourned	Dr. D. M. Misra, Hon'ble Member (Judicial), Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. K. Anpazkahan, Hon'ble Member (Technical)	Larger Bench matters: ST/506/2019 M/s. National Enterprises Vs. Commissioner, Central Excise, Customs & Service Tax, Bhubaneswar - II ST/77/2008 M/s. Perfect Technologies vs. Commissioner of Central Excise, Customs, S. Tax, Siliguri

Note:

1. During the hearing of Larger Bench, Division Bench matters assigned to Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. K. Anpazkahan, Hon'ble Member (Technical) will be heard by the other available Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Bangalore/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar